

[Shri Chintamani Panigrahi]

on Action Taken by Government on the recommendations contained in the Seventy-third Report of the Committee (Seventh Lok Sabha) on the Ministry of Information and Broadcasting—Broadcasting.

- (ii) Ninth Report of Estimates Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Fifty-sixth Report of the Committee (Seventh Lok Sabha) on the Ministry of Railways—Railway Safety.
- (iii) Twelfth Report of Estimates Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Seventy-eighth Report of the Committee (Seventh Lok Sabha) on the Ministry of Railways—Movement of Coal by Railways.
- (iv) Sixteenth Report of Estimates Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Sixtieth Report of the Committee (Seventh Lok Sabha) on the Ministry of Health and Family Welfare—Drug Standards.

12.09 hrs.

PUBLIC ACCOUNTS COMMITTEE

Fifty-Second Report

[English]

SHRI E. AYYAPU REDDY (Kurnool): I beg to present the Fifty-second Report (Hindi and English versions) of the Public Accounts Committee on Purchase and repair of residential buildings for Indian Missions at San Francisco and Dublin by the Ministry of External Affairs.

12.10 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAM-
ENTARY AFFAIRS AND MINISTER

OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 28 July, 1986, will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the following Bills as passed by Rajya Sabha:
 - (a) The Indian Electricity (Amendment) Bill, 1986.
 - (b) The Merchant Shipping (Amendment) Bill, 1986.
 - (c) The Mines and Minerals (Regulation and Development) Amendment Bill, 1986.
 - (d) The Repealing and Amending Bill, 1986.
3. Discussion and voting on the Supplementary Demands for Grants (General) for 1986-87.
4. Discussion on the Punjab situation on 28th July, 1986 at 4.00 P.M.

SHRI NARAYAN CHOUBEY (Midnapore): I request you to please include the following items in the agenda of business for the next week.

1. Serious malpractices are continuing in several Central Schools of the country in the matter of fresh admission of students. In schools such as Kalaikunda in West Bengal, Hamirpur in H.P. etc. sons and daughters of the Central Government employees are refused admission, whereas sons and daughters of private merchants secure admission by pleasing the principal. All these need thorough enquiries which should be participated by the local representatives like the M.P.'s and M.L.As.

2. The recent railway accident at Gomoh on the Eastern Railway where a goods train ramped into a passenger train standing on the platform. The driver of the goods train had been compelled to work more than 10